

THE GAUHATI HIGH COURT AT GUWAHATI
(High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

NOTIFICATION

No.HC.V-37/2012/516/Estt.

Dated Guwahati, the 31st May, 2017

Hon'ble the Chief Justice has been pleased to constitute a Sub-Committee consisting of the following Officers of this Registry for submitting report about the continued utility in service of the Officers and Staff of the Gauhati High Court beyond the age of 50 and 55 years.

| Sl. No. | Members of the Sub-Committee |
|---------|------------------------------|
| 1. | Registrar (Vigilance) |
| 2. | Registrar (Administration) |
| 3. | Registrar (Establishment) |

By Order,


REGISTRAR GENERAL

Memo No. HC.V-37/2012/ 516^A / Estt.

Dated 31.05.2017

Copy to:-

1. The Registrar (Vig./Admn./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary of Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl/Itanagar Permanent Bench, Naharlagun.
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar, _____, Gauhati High Court, Guwahati
6. The Assistant Registrar _____, Gauhati High Court, Guwahati.
7. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
9. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
10. The Pvt. Secretary to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
12. The Administrative Officer (Judicial) _____, Gauhati High Court, Guwahati.
13. The Court Officer-I & II, Gauhati High Court, Guwahati.
14. The CA to the Registrar General/Registrar (Vig./Admn./Judl.), Gauhati High Court, Guwahati.
15. The Order File.


REGISTRAR GENERAL